

Mr. Speaker: I think it is a question which does not arise out of this.

W. P. LOCOMOTIVES

*1171. **Shri Frank Anthony:** Will the Minister of Railways be pleased to state:

(a) the total number of W. P. locomotives purchased so far;

(b) the average cost of each W. P. locomotive;

(c) how many of these locomotives, if any, have been laid off duty; and

(d) the reasons for laying off these locomotives?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 316.

(b) Rs. 4.89 lakhs.

(c) None at present except those undergoing normal workshop and shed repairs.

(d) Does not arise.

Shri Frank Anthony: May I know what is the normal expectation of the life of a W.P. engine?

Shri Alagesan: Sir, it is roughly 40 years.

MINOR IRRIGATION SCHEMES IN MADRAS

*1172. **Shri Kakkan:** (a) Will the Minister of Food and Agriculture be pleased to state whether the Government of India have received any minor irrigation schemes from the Madras Government after Andhra formation?

(b) What amount has been given as aid for those schemes?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) No, Sir.

(b) Does not arise.

Shri Kakkan: In view of the fact that the Madras State is a deficit one,

may I know whether the Government of India will consider giving it more financial aid for minor irrigation works?

Shri M. V. Krishnappa: That is the reason why we have given Madras Rs. 1,38,85,565 loan last year and about Rs. 6,49,736 grant, also last year. Now, after separation, they have submitted schemes on an agreed basis between Andhra and the residuary state of Madras. Now we have written to the Madras Government to submit proposals for the next year—i.e. Andhra separate and the residuary Madras State separate.

Shri C. R. Narasimhan: Have Government proposals before them to utilise the flows in South Pennar river under schemes known as Sathanur and Krishnagiri projects?

Shri M. V. Krishnappa: I do not know, Sir, whether this is included in the existing grants that we are giving to Madras. I do not know whether they have submitted that scheme. For that, I require notice.

Shri Muniswamy: Arising out of the answer given by the Minister to this question, may I know the total amount that is under consideration to be allotted to Madras State for these minor irrigation schemes?

Shri M. V. Krishnappa: In my reply I have stated that we have given to Madras Rs. 1.38 lakhs last year as loan. If you mean for next year, an equal amount you will get. Much depends upon the nature of the schemes they submit to the Centre. We want to help Madras as far as possible.

Shri N. M. Lingam: In view of the fact that the Madras Government has no major irrigation plans for the second Five Year Plan, will Government consider sympathetically the schemes of the Madras Government for minor irrigation facilities?

Shri M. V. Krishnappa: The Centre is always sympathetic to Madras.